

था कि वह काश्मीर षड्यंत्र के मामले में अन्य अभियुक्तों के साथ शामिल थे। बाद में मामला वापस ले लिया गया था और वह अधिकारी सभी आरोपों से, जो उसके विरुद्ध लगाए गये मुक्त कर दिये गये।

बनारस हिन्दू विश्वविद्यालय की घटनाओं के सम्बन्ध में गिरफ्तारी

9022. श्री जगन्नाथ राव जोशी :

श्री सूरज भान :

श्री रामगोपाल शालवाले :

श्री रणजीत सिंह :

श्री नृज सुषण लाल :

श्री अटल बिहारी वाजपेयी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि गत नवम्बर और दिसम्बर में बनारस हिन्दू विश्वविद्यालय में हुई घटनाओं के सम्बन्ध में गिरफ्तार किये गये व्यक्तियों के नाम क्या हैं उनके विरुद्ध क्या आरोप हैं और वे किन-किन संगठनों से सम्बन्धित हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : राज्य सरकार से प्राप्त सूचना के आधार पर एक विवरण सदन के सभा पटल पर रखा जाता है। [पुस्तकालय में रखा गया। देखिये संख्या LT 1069/69]।

Primary Education Commission

9023. SHRI SHRI CHAND GOYAL : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the Primary School teachers submitted a memorandum to Government demanding the appointment of a Primary Education Commission for raising their grades and allowances and for conferment of voting rights to Primary teachers in the Council elections of State Legislative Councils from Teachers' Constituencies ;

(b) the reaction of Government to the above demands ; and

(c) whether any action has been taken by Government in this behalf ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) to (c). Yes, Sir ; the All India Organisation of the teachers of Primary Schools has demanded the appointment of primary Education Commission, but it is not considered advisable to do so for various reasons, including the following :—

- (i) School Education, including Primary Education, is a State subject and it is for the State Governments to appoint such a commission, if they think it necessary.
- (ii) Under Article 171(3)(c) of the Constitution, Primary Teachers are not eligible for the right of vote in the teachers' Constituencies.
- (iii) The appointment of such a commission would raise expectations without corresponding arrangements to find the funds for implementing the recommendations, which might be made by it.
- (iv) The Kothari Commission has recently made a comprehensive study of all the various problems of education including that of primary education. The appointment of a fresh commission for problems of primary education is, therefore, not considered to be necessary.

Revision of Grades and Allowances of Punjab Haryana and U. T. of Chandigarh Government Employees

9024. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether it is a fact that the grades and allowances of the Government employees of Punjab and Haryana have been revised from time to time ever since the reorganisation of Punjab in 1966 ;

(b) whether it is a fact that there was automatic application of the revised grades and allowances to the employees of the Union Territory of Chandigarh ;

(c) whether the practice of automatic application has been discontinued for some time ; and

(d) if so, the reasons therefor ; -

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Yes, Sir.

(d) The pay scales and allowances of employees of Union Territories of Himachal Pradesh, Chandigarh, Manipur Tripura and Pondicherry were patterned on the pay scales and allowances obtaining in a specified adjoining State. However, it was felt that while the revision of pay scales and allowances of the employees of these U.Ts. should continue to be on this basis, the pay scales and allowances of the employees of these U.Ts should not exceed the pay scales and allowances of the employees of similar categories under the Central Government. As such now each case of revision of pay scales and allowances is examined on merit.

Murder of Station Master and Waterman at Jaitu Railway Station in Punjab

9025. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some Naxalites have murdered the Station Master and the Waterman at Jaitu Railway Station in Punjab ;

(b) whether the culprits have been traced ; and

(c) the estimated number of the Naxalites in Punjab and their activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). According to information received from the State Government [the Station Master and a waterman at railway station Bukainwala (not Jaitu railway station) in Ferozepur District were murdered by dacoits on 24th December, 1968. The extremists are not involved in the murder. The culprits have not been arrested so far.

(c) According to information of the State Government there are about 50 extremists in Punjab. They have come to notice for distributing Maoist literature and have been involved in two incidents of violence. Cases have been registered in respect of these incidents and are being investigated according to law,

Promulgation of Section 144 in Chandigarh

9026. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Section 144 of Cr. P. C. banning public meetings has again been promulgated in Chandigarh ;

(b) whether it is a fact that such a ban exists in Chandigarh almost all the year round ; and

(c) whether there is any serious situation existing in Chandigarh to justify the ban ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Prohibitory orders under Section 144 Cr. PC. remained in force in certain sectors of Chandigarh township for a total period of 233 days in the year 1968. These orders are enforced when breach of peace is apprehended on account of agitations etc., and care is taken to ensure that the orders are in force only in those areas where the trouble is anticipated ; the other areas are kept out of the operation of the orders. There is no serious situation in Chandigarh at present and no orders under Section 144 Cr. P.C. are in force there.

Crimes in Laccadives

9027. SHRI P. M. SAYEED : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of criminal cases registered and investigated Island-wise in Laccadives during the last three years ;

(b) the number out of them that ended in conviction ; and

(c) the nature of offences in all the cases registered and investigated ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1070/69].

Recruitment of Sub-Inspectors of Police in Laccadives

9028. SHRI P. M. SAYEED : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have under